## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/15	IA 70/17 in	For filing	397/398	Harish Kumar
	TP 75/16	amended		Amilineni Vs Mahajuicy Food
		petition		Processing Pvt. Ltd. & Another.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1.	Bojanna K.J 1663633744	PETITIONER	W <sub>6</sub>

Counsel for petitioner is present. He reported that he has carried out amendment in the main petition. For filing amended petition, time extended till 12.10.2017.

MEMBER (J)

MEMBER (T)